

(6) A copy of the Monopolies and Restrictive Trade Practices (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. S.O. 468 (E) in Gazette of India dated the 19th June, 1989 under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-8091/89]

(7) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Industrial Corporatives Limited, New Delhi, for the year ended on 30th June, 1986 together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year ended the 30th June, 1986.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-8092/89]

Employees' State Insurance (Amendment) Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 31st July, 1989."

EMPLOYERS' STATE INSURANCE
(AMENDMENT) BILL. AS PASSED BY
RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Employees' State Insurance (Amendment) Bill, 1989 as passed by Rajya Sabha.

12.9 1/2 hrs.

PANEL OF CHAIRMEN

[English]

MR. SPEAKER: I HAVE to inform the House that Under Rule 9 (1) of the Rules of Procedure and Conduct of Business in Lok Sabha, I have nominated Prof. Narain Chand Parashar as Member of the Panel of Chairman to fill the vacancy caused by the resignation of Shri N. Venkata Ratnam from the Membership of Lok Sabha.

12.09 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the

12.10 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

[English]

Nineteenth Report

PROF. NARAIN CHAND PARASHAR (Hamirpur) I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on Government Assurances.
